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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/19/2016  
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others  
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others  
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
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1. S. SIDDHANTHAN  
(K. Anant. NRE ARUN NATHARAJAN)  
2. S. KALIMUTHU

PETITIONER,

FOR R1 to R7



ORDER

Counsel for the applicant in CA1/2015 and CA2/2015 present. Counsel for R1 to R7 present. Both the counsel prayed for time for submitting arguments in both the CAs. Time enlarged at their request. Put up on 13.07.2017 at 10.30 A.M.

S. Vijayaraghavan.  
(S. Vijayaraghavan)  
Member (Technical)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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